NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 232/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES: X10 Capital Pvt. Ltd.

V/s.

Karan Bhatia & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
)	Shrivardhan Deshpanole		D
	115 Desai & Divi for Respondar	t No. 22	
<i>2.</i> -	MAEST Agara ilb. Naih Naik		
	for Responder	Advocate	
3.	Somy ark Part MBC Councill for Petit		She
ORDER CP No. 232/241-242/NCLT/MB/MAH/2017			

At request on consent of the parties, list this matter on 19.01.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)